

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 01 of 2020

IN THE MATTER OF:

Slipco Constructions Pvt. Ltd.

...Appellant

Versus

EPC Constructions India Ltd. & Ors.

...Respondents

Present:

For Appellant : Mr. Neeraj Kumar and Mr. Harsh Guboi, Advocates

**For 1st Respondent: Mr. Nakul Sachdeva and Mr. Aakarshan Sahay,
Advocates**

O R D E R

21.01.2020 List this appeal 'for Admission (After Notice)' on **3rd February, 2020** before appropriate Bench along with '*Company Appeal (AT) (Insolvency) No. 1157/2019 and 'Company Appeal (AT) (Insolvency) No. 1474/2019'*', after taking necessary orders from the Hon'ble Chairperson.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

/ns/sk/